

Sl. No.	Name of notified SEZs	Date of Notification	Area in Hectares	Proposed activities
1	Meditab Specialities Private Limited	10.04.2007	123.200	Pharmaceuticals
2	Peninsula Pharma Research Centre Private Limited	10.07.2007	20.365	Bio-Technology
3	K. Raheja Corporation Private Limited	06.11.2007	105.910	IT/ITES

(c) and (d) The various Public Interest Litigations (PILs) filed against the SEZs in Goa were disposed of by the Goa Bench of the Hon'ble Bombay High Court on 26th November, 2010, wherein it declared the allotment of land by Goa Industrial Development Corporation (GIDC) to the developers of the SEZs illegal. The allotments as well as lease deeds executed on the basis of the orders of allotment were consequently quashed and set aside. The developers filed Special Leave Petition (SLP) against the aforesaid order of the Hon'ble Bombay High Court and the matter is *sub judice* before the Hon'ble Supreme Court of India.

Production of fine quality tea in Uttarakhand

2159. SHRI MAHENDRA SINGH MAHRA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether it is a fact that Uttarakhand is producing fine quality tea leaves;
- (b) if so, the locations in the State where tea plantation is being carried out;
- (c) whether Government contemplates to open sale centres to facilitate purchase of tea leaves being produced in the State; and
- (d) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) and (b) Tea produced from the tea gardens in Uttarakhand is reported to be of good quality. The locations of the gardens, being managed by Uttarakhand Tea Development Board, in the State of Uttarakhand are as under:

Sl. No.	Location of Plantation	District	Area under Plantation (ha)
1	Shyamkhet	Nainital	84
2	Kausani	Bageswar	211
3	Champavat	Champavat	161
4	Bhatoli (Nauti)	Chamoli	153
5	Garur	Bageswar	124
6	Dharamgar	Pithoragarh	50
TOTAL			783

In addition, there are other old tea plantations covering nearly 616 hectares located in Dehradun and Champawat.

(c) Uttarakhand Tea Development Board set up by the State Government of Uttarakhand has set up counters for sale of tea produced in the plantations.

(d) Question does not arise.

Decline in export of plantation crops

2160. SHRI P. BHATTACHARYA:

SHRI K.C. TYAGI:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the production and domestic consumption of plantation crops, particularly tea in the country during each of last three years and the current year, crop-wise and States/ Union Territory-wise;

(b) the quantum and value of export and import of tea during the said period, country-wise;

(c) the country's share in total world production of plantation crops, particularly tea;

(d) whether there has been decline in production and export of plantation crops, if so, the reasons therefor; and

(e) the measures taken/being taken by Government to boost production and export of plantation crops, particularly tea including financial assistance package drawn to boost production ?